

exploit the deposits in Kalyadi in Hassan district and Tintini in Gulbarga district; and

(b) if so, the decision of Central Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) and (b). The State Government of Mysore has not approached the Central Government. The feasibility of Central Government's participation in the equity capital of M/s Chitradurga Copper Company, Mysore, is being examined in consultation with the State Government.

Improvement in Sino-Indian Relations

4197. SHRI JYOTIRMOY BOSU:

SHRI H M PATEL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there are some indications to prove that the question of improvement in Sino-Indian relations is under the consideration of China;

(b) if so, the facts thereof; and

(c) the basis thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a). Yes, Sir.

(b) and (c). The Chinese attended our Republic Day Reception in Peking at a somewhat higher level and they have recently sent a more senior diplomat to head their Embassy in New Delhi. The Chinese officials and diplomats all over the world are showing a more normal attitude in their contacts with their Indian counter-parts.

Increase in Prices of Cars

4198. DR. H. P. SHARMA: Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether the prices of Ambassador and Fiat cars were allowed to be increased from January 1, 1973;

(b) if so, the extent of increase permitted in ex-factory and retail prices; and

(c) the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD):

(a) Yes, Sir.

(b) The extent of increase permitted in the ex-factory retail price over the price prevailing on 31st December 1972 in each case is as under:

| | |
|-------------|-------------------|
| Ambassador | Rs 272/- per car. |
| Fiat 1100-D | Rs 339/- per car. |
| or | |

Premier President

(c) As per decision of the Supreme Court the prices of Ambassador and Premier President cars were allowed to be increased.

Industrial Licence given to Automobile Products of India for Manufacturing Vehicles

4199 SHRI Y ESWARA REDDY: Will the Minister of HEAVY INDUSTRY be pleased to state.

(a) whether the Automobile Products of India has secured an industrial licence for 48,000 vehicle units a year;

(b) whether the same company is given 'Licences' and 'letters of intent' for other items; and

(c) if so, the facts thereof?